

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-514

IB-582/ND/2020

New IA/4793/2023, IA/3311/2023, IA/3317/2023, IA/2301/2023,
IA/6149/2022

IN THE MATTER OF:

Sparta Global Projects Pvt. Ltd.

....Applicant

Vs.

Kugd Services Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC CIRP

Order delivered on 12.09.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent : Mr. Sahil Sethi, Mr. Samriddh Bindal, Mr. Vikash
Kumar, Advs. for R 4 & R in New IA/4793/2023

For the RP : Mr. Vinod Kumar Chaurasia, Adv.

ORDER

Due to paucity of time, the matter is listed on **03.10.2023.**

**S/d-
(Court Officer)**